#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 3813 ANSWERED ON 21/12/2021

#### IMPLEMENTATION OF PMAY

#### 3813. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Pradhan Mantri Awaas Yojana (PMAY) completes five years of its implementation;
- (b) if so, the details thereof along with the amount allocated under the scheme so far since its implementation and the number of houses constructed, year-wise, State/UT-wise;
- (c) the future plan of the Government under the scheme for the next three years and steps, if any, taken to attain the objective of 'Housing for All by 2022' particularly for the State of Tamil Nadu;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b) Yes Sir. The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1<sup>st</sup> April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities. The Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households.

The Scheme-wise details of Central Assistance released so far since implementation and the number of houses constructed year-wise, State/UT-wise for PMAY-G and PMAY-U is given in **Annexure I & II** respectively.

- (c) & (d) Under PMAY-G, the target of "Housing for All" by 2022 has been affected by various factors including Covid-19 and availability of state funds. Due to this, the PMAY-G has been approved for continuation till March, 2024 to complete the remaining target within the overall ceiling of 2.95 crore houses. As on 16.12.2021, a total of 1.67 crore houses have been completed under PMAY-G. Further, against the target of 8,17,439 houses for Tamil Nadu, 7,02,430 houses have been sanctioned and 3,17,873 houses have been completed as on 16.12.2021. The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G for achieving the target of Housing for all:
  - i. Timely allocation of targets to the States/UTs and sanction of houses to the eligible beneficiaries.
- ii. Timely release of funds to States/UTs by the Ministry.

- iii. The States/UTs have been requested to expedite sanction and completion of houses approved under PMAY-G.
- iv. Daily monitoring on various parameters like gaps in sanction of houses, cleaning of PWL of PMAY-G and release of central share/ state matching share from treasury to SNA.
- v. Regular follow ups with the states to ensure provision of land to landless beneficiaries in rural areas.
- vi. Expeditious resolution of technical issues and other constraints faced by the States.
- vii. Steps are being taken to increase the coverage of Rural Mason Training (RMT) programme which would increase the availability of trained masons leading to faster construction of quality houses.
- viii. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

Under PMAY-U, States/ UTs, including State of Tamil Nadu, have undertaken demand survey under the scheme for assessing actual demand of housing. Against validated demand of 1.12 crore houses, 1.14 crore houses have been sanctioned (including 7,19,853 houses sanctioned in Tamil Nadu). Out of this, nearly 90 lakh houses have been grounded and nearly 53 lakh have been completed and delivered to the eligible beneficiaries, so far. States/ UTs have been advised to expedite the construction of remaining sanctioned houses so that all houses are completed within the stipulated period.

(e) Does not arise.

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# ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3813 TO BE ANSWERED ON 21.12.2021 REGARDING IMPLEMENTATION OF PMAY

Scheme-wise details of Central Assistance released so far since implementation and the number of houses constructed year-wise, State/UT-wise for PMAY-G as on 16.12.2021

			No. of Houses Constructed (units in Nos.)							
SNo	Name of State/UT	Central assistance released (Rs. in crore)	2016-2017	2017-2018	2018-2019	2019-2020	2020-2021	2021-2022		
	Arunachal	66.00	0	0	0.5	7.47	2417	506		
	Pradesh	66.23	0	26050	85		2417			
	Assam	7250.06	4	26059	159017					
	Bihar	19258.78	1	28135	581827		942618			
	Chhattisgarh	6969.85	136	365868	341381	34587	59684			
	Goa	2.85	0	0	22	3	87	18		
	Gujarat	2351.23	12	95281	83096		50742			
	Haryana	158.63	1	6676	5961	6670	1215	129		
	Himachal Pradesh	132.68	1	3504	3096	447	605	654		
	Jammu And Kashmir	1343.96	0	1979	14441	5610	21745	26413		
10	Jharkhand	9959.38	25	188296	272678	156975	235014	138813		
11	Kerala	121.90	48	9444	6519	779	686	1396		
	Madhya Pradesh	18843.07	152	636354	679290	271274	260966	383205		
13	Maharashtra	6678.55	219	145630	201969	92277	181763	123307		
	Manipur	236.73	0	66	7655		2379			
	Meghalaya	553.54	0	260	11329	4995	5016	4801		
	Mizoram	76.67	0	1333	900		1123			
17	Nagaland	89.90	0	0	17	3687	535	0		
	Odisha	13560.73	443	431669	403128	361187	395106	84216		
19	Punjab	159.14	0	608	12751		3908	5161		
	Rajasthan	9788.75	108	317728	326594	166764	315484			
	Sikkim	13.13	0	372	646	34	13	5		
22	Tamil Nadu	2608.03	0	78680	104388	49987	51868	32950		
	Tripura	1129.82	0	3333	20690					
24	Uttar Pradesh	18883.09	14	817028	426581	174167	37710	833935		
25	Uttarakhand	255.44	4	6237	5925	192	19			
26	West Bengal	25109.69	30	589790	739779	286340	678583	718738		
27	Andaman And Nicobar	19.17	0	0	0	286	483	201		
	Dadra And Nagar Haveli	71.59	0	1	196	221	972	327		
	Daman And Diu	0.59	0	6	7	0	0	0		
30	Lakshadweep	0.71	0	0	0	9	28	7		
31	Puducherry	0.00	0	0	0		0			
	Andhra Pradesh	755.11	681	27355	18677	5	0	0		
33	Karnataka	1369.51	236	34317	43760	7085	2405	0		
	Telangana	190.79	0	0	0		0			
	Total	148009.29	2115	3816009	4472405	2128856	3399515	2853486		

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3813 TO BE ANSWERED ON 21.12.2021 REGARDING IMPLEMENTATION OF PMAY

Scheme-wise details of Central Assistance released so far since implementation and the number of houses constructed year-wise, State/UT-wise for PMAY-U (as on 13.12.2021)

		Central Assistance Sanctioned since	Houses Completed / Delivered (Nos.)							
	States/UTs	inception*				****				
No. 1	A&N Island	(₹ in Cr.) 9.21	2015-16	2016-17	2017-18	<b>2018-19</b> 20	2019-20	2020-21 23	2021-22*	
2	Andhra Pradesh	30995.85	3758	3299	29791	260223	30100	97986	51170	
3	Arunachal Pradesh	192.64	144	-	16		385	1363	476	
4	Assam	2544.92	103	66	381	13847	3953	10414	5841	
5	Bihar	5690.62	1123	12184	2100	37464	13229	23610	1868	
6	Chandigarh	35.34	2	4963	57	154	363	938	65	
7	Chhattisgarh	4629.79	4620	3307	3561	42096	35423	48545	7451	
8	UT of DNH & DD	164.53	1	106	431	1458	1483	1527	524	
9	Delhi	588.20	4499	4244	2487	17579	6320	5832	888	
10	Goa	94.71	1	10	99	392	425	3056	115	
11	Gujarat	16300.63	11562	28928	48726	195638	111871	167857	57721	
12	Haryana	2719.86	790	549	2093	10535	10644	18337	3453	
13	Himachal Pradesh	225.73	8	43	202	1858	1268	1809	1207	
14	J&K(UT)	747.01	415	203	179	3286	1877	3795	2497	
15	Jharkhand	3595.15	2473	3886	26421	31343	12775	24073	5874	
16	Karnataka	11304.59	5111	11920	31087	94920	30591	66752	9657	
17	Kerala	2295.94	1804	301	3809	42691	24314	24047	4261	
18	Ladakh(UT)	30.61	62	_	-	280	28	51	132	
19	Lakshdweep(UT)	-	-	_	-	-	-	-	-	
20	Madhya Pradesh	13975.40	5460	5316	39119	219728	50505	115216	30203	
21	Maharashtra	22734.42	21567	13621	35162	120918	117042	149467	54517	
22	Manipur	841.88	42	24	177	2231	647	1660	297	
23	Meghalaya	85.43	130	248	27	450	-	636	143	
24	Mizoram	608.27	143	118	188	632	1832	1360	185	
25	Nagaland	510.94	67	494	89	1394	276	1552	2028	
26	Odisha	3227.24	1183	2771	2376	46075	15413	25625	7400	
27	Puducherry	237.92	151	79	51	1899	919	2820	842	
28	Punjab	1865.08	1947	338	1860	9335	12272	16588	5145	
29	Rajasthan	3997.88	15045	4256	8204	21641	28425	40701	10021	
30	Sikkim	9.83	-	1	2	61	18	81	12	
	Tamil Nadu	11486.52	18807	6593	34004	157589	66089	120719	36097	
32	Telangana	4057.14	95	2792	3140	58171	39144	87846	14673	
33	Tripura	1477.20	4	161	7303	28663	6261	10186	1724	
34	Uttar Pradesh	27535.58	8462	9639	12005	297612	165638	299918	177367	
35	Uttarakhand	964.31	264	1460	1986	5669	5137	5548	1609	
	West Bengal	8835.51	7612	7191	30765	89509	45997	76573	11907	
	nd Total:- xcludes ₹39 76 cr. C	184615.88	117455	129111	327898		840664	1456511	507370	

<sup>\*</sup> Excludes ₹39.76 cr. Central subsidy for 3112 beneficiaries under CLSS.

Note: Excluding completion of 113381 houses of earlier scheme achieved in FY 2014-15